

Read :-

Hon'ble High Court of Gujarat Notification No. A.1201/2020 [8], Dated-06/03/2020.

NOTIFICATION

As per the Hon'ble High Court of Gujarat Notification cited in the preamble, I have taken over charge the charge as Principal District & Session Judge, Chhotaudepur with effect from 16/03/2020 B.O.H.

Therefore, all top secret, secret Confidential and Demy Official correspondence meant for the Principal District & Sessions Judge, Chhotaudepur may please be sent in envelop address to me by name as under :

**Mr. P.V.SHRIVASTAV
PRINCIPAL DISTRICT & SESSIONS JUDGE,
DISTRICT COURT, SECRETARIATE BUILDING
NEAR SEVA SADAN, CHHOTAUDEPUR-391 165**

Residence Address

Panchvati Bungalows No.2,
Principal District Judge Bungalow,
Near Petrol Pump Char Rasta,
Alirajpur Road,
Chhotaudepur-391 165

Phone Nos.

STD Code : 02669
Residence No. : 232250
Chamber : 233401
Office : 233406
Mobile: 9408672689
e-mail : dcourt-cup@gujarat.gov.in

No. Adm/ 45 /2020
District Court,
Chhotaudepur.
Date : 16/03/2020

Sd/-
[P.V.Shrivastav]
Principal District Judge,
Chhotaudepur.

Copy forwarded with compliments, for information and action, to :-

1. The Hon'ble Registrar General, High Court of Gujarat, Ahmedabad.(By letter)
2. The Principal District Judge,.....
3. The Principal Judge, City Civil & Sessions Court, Ahmedabad
4. The Principal Judge, Family Court,.....
5. The Chief Metropolitan Magistrate, Ahmedabad.
6. The Chief Judge, Small Cause Court, Ahmedabad.
7. The Court of Additional District Judge, Chhotaudepur
8. The Court of 2nd Additional District Judge, Chhotaudepur
9. The Court of The Principal Sr. Civil Judge, Chhotaudepur/Bodeli
10. The Court of The Chief Judicial Magistrate, Chhotaudepur
11. The Additional Civil Judge & J.M.F.C., Chhotaudepur/Bodeli
12. The Principal Civil Judge, Bodeli/ Sankheda/ Jetpur-Pavi/Kanvat/ Naswadi.
13. The President, Bar Association, Chhotaudepur/Bodeli, Sankheda,/Jetpur-Pavi/ Kanvat/ Naswadi.
14. The Collector, Chhotaudepur.
15. The District Superintendent of Police, Chhotaudepur.
16. The Jailor, Sub-jail, Chhotaudepur.
17. The Manager, Government Printing Press, Vadodara- with a request to publish the above notification in the next issue of Government Gazette.
18. All branches of District Court, Chhotaudepur.
19. A copy to be publish on the notice board.